

(2024) 09 MEG CK 0015

Meghalaya High Court At Shillong

Case No: Writ Petition (C). No. 287 Of 2024

Teimonlang Lamare & 4 Ors.

APPELLANT

Vs

State Of Meghalaya & Ors.

RESPONDENT

Date of Decision: Sept. 23, 2024

Hon'ble Judges: H.S. Thangkhiew, J

Bench: Single Bench

Advocate: W.G.R. Mihsill, Z.E. Nongkynrih

Judgement

H.S. Thangkhiew, J

As prayed for by Ms. Z.E.Nongkynrih, learned GA, further two weeks' time is allowed to the State respondents to file the affidavit.

List this matter on 15-10-2024.

Interim order if any, shall continue till the next date.